

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 32

Dated Guwahati, the 22nd of May, 2025

In supersession of this Registry's earlier Notifications, Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges of the Gauhati High Court under Rule 3A of Chapter-I of the Gauhati High Court Rules, as Portfolio Judges for the districts shown against their Lordship's name:-

| Sl. | Name of Hon'ble Judge | Districts |
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| 1. | Hon'ble Mr. Justice Manash Ranjan Pathak | Barpeta, Darrang, and Kamrup (M) of Assam |
| 2. | Hon'ble Mr. Justice Michael Zothankhuma | Aizawl and Mamit of Mizoram |
| 3. | Hon'ble Mr. Justice Suman Shyam | Dibrugarh, Kamrup, and Majuli of Assam |
| 4. | Hon'ble Mr. Justice Kalyan Rai Surana | Jorhat, Nagaon, and Sivasagar of Assam |
| 5. | Hon'ble Mr. Justice Nelson Sailo | Champhai, Kolasib, Lunglei, and Saitual of Mizoram |
| 6. | Hon'ble Mr. Justice Sanjay Kumar Medhi | Cachar, Hailakandi, and Sribhumi of Assam |
| 7. | Hon'ble Mr. Justice Manish Choudhury | Dhubri and South Salmara of Assam |
| 8. | Hon'ble Mr. Justice Soumitra Saikia | Bongaigaon and Kokrajhar of Assam |
| 9. | Hon'ble Mr. Justice Parthivjyoti Saikia | Dima Hasao and Karbi Anglong of Assam |
| 10. | Hon'ble Mr. Justice Robin Phukan | Biswanath and Udalguri of Assam |
| 11. | Hon'ble Mr. Justice Kakheto Sema | Kohima, Longleng, Mokokchung, Wokha, and Zunheboto of Nagaland |
| 12. | Hon'ble Mr. Justice Devashis Baruah | Golaghat, Sonitpur, and Tinsukia of Assam |
| 13. | Hon'ble Mrs. Justice Malasri Nandi | Hojai and West Karbi Anglong of Assam |
| 14. | Hon'ble Mrs. Justice Marli Vankung | Hnahthial and Serchhip of Mizoram |
| 15. | Hon'ble Mr. Justice Arun Dev Choudhury | Charaideo, Dhemaji, and Lakhimpur of Assam |
| 16. | Hon'ble Mrs. Justice Susmita Phukan Khaund | Baksa and Morigaon of Assam |

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| 17. | Hon'ble Mrs. Justice Mitali Thakuria | Anjaw, Dibang Valley, East Kameng, Lohit, Lower Dibang Valley, Namsai, Papum Pare, Tawang, and West Kameng, of Arunachal Pradesh |
| 18. | Hon'ble Mr. Justice Kardak Ete | Bajali and Chirang of Assam |
| 19. | Hon'ble Mr. Justice Mridul Kumar Kalita | Goalpara and Nalbari of Assam |
| 20. | Hon'ble Mr. Justice Budi Habung | Peren, Phek, and Tuensang of Nagaland |
| 21. | Hon'ble Mr. Justice N. Unni Krishnan Nair | Changlang, East Siang, Kra-daadi, Kurung Kumey, Longding, Lower Subansiri, Siang, Tirap, Upper Siang, Upper Subansiri, and West Siang of Arunachal Pradesh |
| 22. | Hon'ble Mr. Justice Kaushik Goswami | Khawzawl, Lawngtlai, and Saiha of Mizoram |
| 23. | Hon'ble Mrs. Justice Yarenjungla Longkumer | Dimapur, Kiphire, and Mon of Nagaland |

This Notification will come into force with immediate effect

By Order,
Sd/-Romen Baruah
REGISTRAR GENERAL i/c

Memo No. HC. III - 13/2006 (Pt)/1919-1938/ G

Dated 22nd May, 2025.

Copy To:-

1. The Registrar (Vig./ Admn./ Judl./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge, all Districts of Assam, Nagaland, Mizoram and Arunachal Pradesh.
5. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.



7. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
12. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
15. The Court Manager, Gauhati High Court, Guwahati.
16. The A.O. (J), _____Section, Gauhati High Court, Guwahati.
17. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
18. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Notice Boards (New & Old Blocks), Gauhati High Court, Guwahati.


REGISTRAR GENERAL i/c

Asstt
22.05.25